

## FORM G

### INVITATION FOR EXPRESSION OF INTEREST FOR XRBIA NORTH HINJEWADI DEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE AND CONSTRUCTION ACTIVITIES HAVING ASSET AT PARANDWADI, ROAD, HINJEWADI, BEBADOHAL, MAHARASHTRA 410506

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>XR BIA North Hinjewadi Developers Private Limited</b> CIN No: U45200PN2006PTC128984
2.	Address of the registered office	Mantri House, 1st Floor, 929, F.C. Road, Pune, Maharashtra, India, 411004
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Parandwadi, Road, Hinjewadi, Bebadohal, Maharashtra 410506
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Unsold inventory of residential flats at Project Xrbia River Front.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by writing an email to the RP at <a href="mailto:xrbianorth.ibt@gmail.com">xrbianorth.ibt@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by writing an email to: <a href="mailto:xrbianorth.ibt@gmail.com">xrbianorth.ibt@gmail.com</a>
10.	Last date for receipt of expression of interest	14 <sup>th</sup> March, 2025
11.	Date of issue of provisional list of prospective resolution applicants	24 <sup>th</sup> March, 2025
12.	Last date for submission of objections to provisional list	29 <sup>th</sup> March, 2025
13.	Date of issue of final list of prospective resolution applicants	3 <sup>rd</sup> April, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08 <sup>th</sup> April, 2025
15.	Last date for submission of resolution plans	08 <sup>th</sup> May, 2025

16.	Process email id to submit Expression of Interest	<a href="mailto:xrbianorth.abc@gmail.com">xrbianorth.abc@gmail.com</a>
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A handwritten signature in blue ink, appearing to read "Sanjay".

**Sanjay Jeswani**  
**Resolution Professional,**  
**XRBIA North Hinjewadi Developers Private Limited,**  
**Reg. No: IBBI/IPA-001/IP-P-02891/2024-2025/14432,**  
**Email: [xrbianorth.abc@gmail.com](mailto:xrbianorth.abc@gmail.com)**  
**Address: Level 15, Dev Corpora, Eastern Express Hwy,**  
**Thane West, Mumbai, Maharashtra 400601**  
**AFA Validity: 30th June, 2025.**

**Date: 22<sup>nd</sup> February, 2025**  
**Place: Mumbai**

**AXIS BANK LTD** Registered Office: Axis Bank Ltd., "Trishul" -3rd floor, Opp. Samarsheshwar Temple, Near Law Garden, Ellisbridge, Ahmedabad -380006  
Branch Address: Axis Bank Ltd., Sterling Plaza, Ground floor, Opp. Sai Services Petrol Pump, J.M. Road, Pune-411004

**POSSESSION NOTICE (RULE 8(1))**

Whereas, The undersigned being the Authorized Officer of the **Axis Bank Ltd.**, Under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13(12) read with Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 issued a demand notice on the dates mentioned below, calling upon the borrowers / Co-borrowers / Guarantors / mortgagors, as per details given below, to repay the amounts mentioned in the respective Notices within **60 days** from the date of the respective notice.

The borrowers / Co-borrowers / Guarantors / mortgagors, having failed to repay the amount, notice is hereby given to the borrowers / Co-borrowers / Guarantors / mortgagors and the public in general that the undersigned has taken **Symbolic and Physical Possession** of the property described herein below in exercise of powers conferred on him/her under section 13(4) of the said Act, read with Rule, 6 & 8 of the Security Interest (Enforcement) Rules, 2002 on the date mentioned below. The borrowers / Co-borrowers / Guarantors / mortgagors in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **Axis Bank Ltd.**, for amounts mentioned below. The borrower's attention is invited to the provisions of Sub Section (8) of Section 13 of the SARFAESI Act, 2002 in respect of time available, to redeem the secured assets.

Sr.No.	Name & Address of Borrowers / Co-borrowers / Mortgagors / Guarantors	Outstanding Amount (Rs.)
1.	<b>1) Amol Baban Aswari 2) Jayshree Ramesh Galkwad, Both R/o. Flat No.404, 4th Floor, Parthi Vihar, Sr. No. 124/2, Manchar, Tal.Ambeog, Dist.Pune-410503, Also at: Parthi Vihar, 107, Dhibhimala Market, Yard Sultapur, Market Yard, Pune - 410503.</b>	<b>Rs. 9,65,426/- (Rupees Nine Lakh Sixty Five Thousand Four Hundred Twenty Six Only)</b> being the amount due as on <b>28/11/2024</b> together with further contractual rate of interest thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
<b>Date of Demand Notice : 30/11/2024</b>		<b>Date of Symbolic Possession : 18/02/2025</b>
<b>Description of Immovable Properties :</b> All that piece and parcel of Flat No. 404 on fourth floor, having carpet area measuring 35.910 Sq. Mtr., open balcony area is 6.950 Sq. Mtr., the project/scheme known as "Datta Vihar", constructed on the land bearing Sr. No.124/2, situated at village Manchar, Taluka - Ambeog, District Pune and owned by Mr. Amol Baban Aswari and Mrs. Jayshree Amol Aswari and bounded as per Building Plan.		
2.	<b>1) Chavan Santosh Tanaji 2) Rajakka Tanaji Chavan, Both R/o. Flat No. 411, 4th Floor, Vitthal Empire Phase - II, Near Savatimal Mandi, Chikhali, Tal.Haveli, Dist.Pune - 411062, Also at: Gandhinagar Mala, Gandhi Nagar, Khandarjuri, Tal.Miraj, Dist.Sangli - 416410.</b>	<b>Rs. 17,67,011/- (Rupees Seventeen Lakh Sixty Seven Thousand Eleven Only)</b> amount as on <b>23/10/2024</b> & together with further contractual rate of interest from <b>24/10/2024</b> thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
<b>Date of Demand Notice : 29/10/2024</b>		<b>Date of Symbolic Possession : 18/02/2025</b>
<b>Description of Immovable Properties :</b> All that piece and parcel of Flat No. 411, on 4th Floor, measuring carpet area 37.26 Sq. Mtrs. i.e. 401.00 Sq. Ft. + Terrace area 3.90 Sq. Mtrs. i.e. 42.00 Sq. Ft., of the Project known as "Vithal Empire Phase - II", and constructed on Gat No.660, Situated at Jadhavwadi Village - Chikhali, Tal.Haveli, Dist.Pune and within the local limits of Pimpri Chinchwad Municipal Corporation and owned by Chavan Santosh Tanaji and Rajakka Tanaji Chavan and bounded as per Building Plan.		
3.	<b>1) Krushnal Lalaso Mane 2) Shilpa Krushnal Mane, Both R/o. Office No. 101, 1st Floor, Office No. 201, 2nd Floor, Office No. 301, 3rd Floor, Karma Ashwasheera, Pune Nashik Road, Warulwadi (Narayangao), Tal.Junmur, Dist.Pune-410502, Also at: Mahadovar Chowk, Mauli Mandir, Sahkha Alandi, Alandi Rural, Dist.Pune - 412105.</b>	<b>Rs. 1,92,30,375/- (Rupees One Crore Ninety Two Lakh Thirty Thousand Three Hundred Seventy Five Only)</b> amount as on <b>23/10/2024</b> & together with further contractual rate of interest from <b>24/10/2024</b> thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
<b>Date of Demand Notice : 29/10/2024</b>		<b>Date of Symbolic Possession : 18/02/2025</b>
<b>Description of Immovable Properties : Immovable Assets - 1)</b> All that piece and parcel of Office No.101, on 1st Floor, measuring Carpet area 74.29 Sq. Mtrs., Enclosed Balcony area 8.84 Sq. Mtrs. and Toilet area 3.73 sq. Mtrs., One covered and two two wheelers parking Space, of the Building known as "Karma Ashwasheera", and constructed on Survey No.5/6/2/1, 5/6/2/2, 5/6/2/3, Situated at Village - Warulwadi (Narayangao), Tal.Junmur, Dist.Pune and owned by Krushnal Lalaso Mane and bounded as per Building Plan. 2) All that piece and parcel of Office No.201, on 2nd Floor, measuring Carpet area 8.84 Sq. Mtrs. and Toilet area 3.73 sq. Mtrs., One covered and two two wheelers parking Space, of the Building known as "Karma Ashwasheera", and constructed on Survey No.5/6/2/1, 5/6/2/2, 5/6/2/3, Situated at Village - Warulwadi (Narayangao), Tal.Junmur, Dist.Pune and owned by Krushnal Lalaso Mane and bounded as per Building Plan. 3) All that piece and parcel of Office No.301, on 3rd Floor, measuring Carpet area 74.29 Sq. Mtrs., Enclosed Balcony area 8.84 Sq. Mtrs. and Toilet area 3.73 sq. Mtrs., One covered and two two wheelers parking Space, of the Building known as "Karma Ashwasheera", and constructed on Survey No.5/6/2/1, 5/6/2/2, 5/6/2/3, Situated at Village - Warulwadi (Narayangao), Tal.Junmur, Dist.Pune and owned by Krushnal Lalaso Mane and bounded as per Building Plan.		
4.	<b>1) Krushnal Lalaso Mane 2) Shilpa Krushnal Mane, Both R/o. Shop No. 1, Ground Floor, Karma Ashwasheera, Warulwadi (Narayangao), Tal.Junmur, Dist.Pune - 410502, Also at: Mahadovar Chowk, Mauli Mandir, Sahkha Alandi, Alandi Rural, Dist.Pune - 412105.</b>	<b>Rs. 48,97,907/- (Rupees Forty Eight Lakh Ninety Seven Thousand Nine Hundred Seven Only)</b> amount as on <b>23/10/2024</b> & together with further contractual rate of interest from <b>24/10/2024</b> thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
<b>Date of Demand Notice : 29/10/2024</b>		<b>Date of Symbolic Possession : 18/02/2025</b>
<b>Description of Immovable Properties :</b> All that piece and parcel of Shop No.1, on Ground Floor, measuring Carpet area 60.68 Sq. Mtrs., One covered and two two wheelers parking Space, of the Building known as "Karma Ashwasheera", and constructed on Survey No.5/6/2/1, 5/6/2/2, 5/6/2/3, Situated at Village - Warulwadi (Narayangao), Tal.Junmur, Dist.Pune and owned by Krushnal Lalaso Mane and bounded as per Building Plan.		
5.	<b>1) Krushnal Lalaso Mane 2) Shilpa Krushnal Mane, Both R/o. Office No.302, 3rd Floor, Karma Ashwasheera, Warulwadi (Narayangao), Tal.Junmur, Dist.Pune-410502, Also at: Mahadovar Chowk, Mauli Mandir, Sahkha Alandi, Alandi Rural, Dist.Pune-412105.</b>	<b>Rs. 64,07,059/- (Rupees Sixty Four Lakh Seven Thousand Fifty Nine Only)</b> amount as on <b>23/10/2024</b> & together with further contractual rate of interest from <b>24/10/2024</b> thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
<b>Date of Demand Notice : 29/10/2024</b>		<b>Date of Symbolic Possession : 18/02/2025</b>
<b>Description of Immovable Properties :</b> All that piece and parcel of Office No.302, on 3rd Floor, measuring Carpet area 74.29 Sq. Mtrs., Enclosed Balcony area 8.84 Sq. Mtrs. and Toilet area 3.73 sq. Mtrs., One covered and two two wheelers parking Space, of the Building known as "Karma Ashwasheera", and constructed on Survey No.5/6/2/1, 5/6/2/2, 5/6/2/3, Situated at Village - Warulwadi (Narayangao), Tal.Junmur, Dist.Pune and owned by Krushnal Lalaso Mane and bounded as per Building Plan.		
6.	<b>1) Prakash Lakappa Pujari 2) Kavita Prakash Pujari, Both R/o. Flat No. 1008, 10th Floor, Wing 'B', Tanish Bhakti, Chaholi Khurd, Alandi Markal Road, Tal.Khed, Dist.Pune-412105, Also at: House No.480, Gat No.3, Kalewadi Budruk, Chaholi, Dist.Pune-412105, Also at: At-Post: Khilegaon, Belagavi, Tal.Ahansi, Dist.Belgaon, State Karnataka-591212.</b>	<b>Rs. 13,58,572/- (Rupees Thirteen Lakh Fifty Eight Thousand Five Hundred Seventy Two Only)</b> being the amount due as on <b>13/11/2024</b> together with further contractual rate of interest thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
<b>Date of Demand Notice : 19/11/2024</b>		<b>Date of Symbolic Possession : 18/02/2025</b>
<b>Description of Immovable Properties :</b> All that piece and parcel of Flat No.1008, on 10th Floor, measuring Carpet area 268.24 Sq. Ft. i.e. 24.92 Sq. Mtrs., Enclosed Balcony area 42.19 Sq. Ft. i.e. 3.92 Sq. Mtrs., Terrace area 55.65 Sq. Ft. i.e. 5.17 Sq. Mtrs., in the Wing - 'B', of the Project known as "Tanish Bhakti", constructed on Gat No.444 & 445, Situated at Village - Chaholi khurd, Tal.Khed, Dist.Pune and owned by Prakash Lakappa Pujari and Kavita Prakash Pujari and bounded as per Building Plan.		
7.	<b>1) Sandip Pandit More 2) Monali Kalish Mohane Alias Monali Sandip More, Both R/o. Flat No. 1004, 10th Floor, 'A' Wing, Kamezha Park, Chikhali, Dehu-Moshi Road, Jadhav Wadi, Tal.Haveli, Dist.Pune-412114 Also at No.2: At-Post - Jaykheda, Tal.Satana, Dist. Nashik 423303.</b>	<b>Rs. 25,60,429/- (Rupees Twenty Five Lakh Sixty Three Thousand Four Hundred Twenty Nine Only)</b> amount as on <b>26/11/2024</b> & together with further contractual rate of interest from <b>27/11/2024</b> thereon till the date of payment, the aforesaid amount and incidental expenses, costs, charges etc. incurred / to be incurred until the date of payment.
<b>Date of Demand Notice : 30/11/2024</b>		<b>Date of Symbolic Possession : 18/02/2025</b>
<b>Description of Immovable Properties :</b> All that piece and parcel of Flat No.1004, on 10th Floor, measuring Carpet Area 31.41 Sq. Mtrs., Enclosed Balcony Area 5.45 Sq. Mtrs., Terrace Area 7.91 Sq. Mtrs., One Covered Car Parking Allocated, in the Building 'A', of the Project known as "Kamezha Park", and constructed on Gat No.421/1, Situated at Village Chikhali, Tal.Haveli, Dist. Pune and within the limits of Pimpri Chinchwad Municipal Corporation and owned by Sandip More and Monali Kalish Mohane Alias Monali Sandip More and bounded as per Building Plan.		
8.	<b>1) Pravin Devas Jagtap 2) Sonali Pravin Jagtap, Both R/o. S.No.13, Opp. Manju Provision Store, Bhimgar, Chinchwadgaon, Pune-411033, Also At: Flat No.4, First Floor, A Wing, Nirvutti Walhekar Heights, S.No.131/1/1, Gurudwara Walhekar Road, Sarovar Hsg. Soc. Chinchwad, Pune-411033.</b>	<b>Rs. 17,32,136/- (Rupees Seventeen Lakh Thirty Two Thousand One Hundred Thirty Six Only)</b> amount as on <b>15/06/2020</b> being the amount due & (this amount includes interest applied till <b>15/06/2020</b> ) & together with further contractual rate of interest from <b>15/06/2020</b> thereon till the date of payment.
<b>Date of Demand Notice : 13/07/2020</b>		<b>Date of Physical Possession : 18/02/2025</b>
<b>Description of Immovable Properties :</b> All the piece and parcel of Flat No.04, Situated on 1st Floor, in a wing, having measuring carpet area 391.40 Sq. Ft. i.e. 36.37 Sq. Mtrs. + attached terrace 39.08 Sq. Ft. i.e. 3.63 Sq. Mtrs. In the project or scheme known as Nirvutti Walhekar Heights, Constructed on S.No.131/1/1 having its corresponding city Survey No. 2453 Situated at Village Chinchwad (Walhekarwadi) Taluka Haveli, Dist.Pune, Situated within the Registration District of Pune, Registration Sub District of Taluka Haveli, Situated at within the revenue limits of Haveli and Situated within the limits of Pimpri Chinchwad Municipal Corporation Building plan.		

Date : 18/02/2025  
Place : Pune

Sd/-  
Axis Bank Ltd., Authorised Officer

**MUTHOOT HOUSING FINANCE COMPANY LIMITED**  
Registered Office: TC No.14/2074-7, Muthoot Centre, Pune Road, Thiruvananthapuram - 695 034, CN No - U65922KL2010PLC025624  
Corporate Office: 12/A 01, 13th floor, Parvati Crescendo, Plot No. C38 & C39, Bandra Kurla Complex-G Block (East), Mumbai-400051 TEL. No: 022-62728517  
Branch Address: First Floor, Shivaji Housing Society, Senapati Bagat Road, Cts No. 3187, Final Plot No. 401, Bhamburda, Shivajinagar, Pune, Maharashtra - 411016  
Authorised Officer: Contact Person: Amit Shahane Mobile No.: 9764823779, Email ID: [authorised.officer@mhufco.com](mailto:authorised.officer@mhufco.com)

**PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES**

**E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES UNDER SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS & ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISO TO RULE 8(6) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002.**

Notice is hereby given to the public in general and in particular to the Borrower(s) / Mortgagor(s) and Guarantor(s) that the below described immovable properties mortgaged / charged to Muthoot Housing Finance Company Ltd., the possession of which has been taken by the Authorised Officer of Muthoot Housing Finance Company Ltd., Secured Creditor pursuant to demand notice (s) issued under Section 13(2) of the Securitization And Reconstruction Of Financial Assets & Enforcement Of Security Interest Act, 2002. In the following loan account (s) the property (ies) will be sold on "AS IS WHERE IS", "AS IS WHAT IS", AND "WHATSOEVER THERE IS" AND "WITHOUT RECOURSE BASIS" for recovery of dues plus interest to Muthoot Housing Finance Company Ltd. Secured Creditor from Borrower(s) / Mortgagor(s) and Guarantor(s). The Sale will be conducted through E-auction on Web Portal: <https://sarfaesi.auctiontiger.net/EPROC/>

Sr. No.	Loan Account No. / Name of Borrower (s) / Co Borrower (s) / Guarantor (s) / Mortgagor (s)	Outstanding Amount (Rs.) Future Interest Applicable	Possession Type & Date	Inspection date and time	Reserve Price	Earnest Money Deposit (EMD)	Date and Time of E-Auction	Last Date and Time of Bid Submission
1.	1410001169 1. Rajesh Hirshet Pandit 2. Manju Rajesh Pandit	Rs. 13,47,554/- (Rupees Thirteen Lakh Forty Seven Thousand Five Hundred Fifty Four Only) as on 06-February-2025	Symbolic Possession on 09-October-2024	04/March/2025 11.00 AM to 03.00 PM	Rs. 1,45,700/- Rupees One Lakh Forty Five Thousand Seven Hundred Only	Rs. 1,45,700/- Rupees One Lakh Forty Five Thousand Seven Hundred Only	27-March-2025 11.00 AM to 12.00 PM	26-March-2025 10.00 AM to 05.00 PM
<b>1. Description of Mortgaged Properties :</b> ALL THAT PART AND PARCEL OF THE PROPERTY BEING TUKADI-PUNE, SUB-DIVISION TALUKA KHED, ME SUB REGISTRAR SAHEB, WITHIN THE LIMITS OF KHED PUNE AND ZILLA PARISHAD PUNE TALUKA PANCHAYAT SAMITI, WITHIN THE LIMITS OF KHED GRAMPANCHAYAT MAJUJE WITHIN THE LIMITS OF MEDANKAR WADI AND LAND BOUNDARIES OF LAND REVENUE NEW GUT NO.132, OLD GUT NO.1757 ITS TOTAL AREA 00 HECTER 32 R AREA 00 RS 53 PAISE OUT OF WHICH TAKEN FOR DEVELOPMENT AND FOR SCHEME ITS TOTAL AREA 00 RS 08 RS 5 PISE SIZE OR RUPEES 14 PAISE BOUNDED BY: EAST BY: SHRI GULAB BHUJAL'S HOUSE SOUTH BY: ZILLA PARISHAD ROAD WEST BY: SHRI VISHNU BHUJAL'S HOUSE AND INNER PART NORTH BY: UTTAM AGARAR AND PHULAWAR'S HOUSE SCHEDULE-II (DESCRIPTION OF THE FLAT) SCHEME NAME KUTE ANGAN, OPPOSITE KHANDODA TEMPLE, CHAKAN SHIKAPUR ROAD, MEDANKAR WADI, CHAKAN, PUNE, NEW GUT NO.132, OLD GUT NO.1757, 4TH FLOOR, FLAT NO.402, TOTAL AREA 65.50 SQUARE FEET MEANS 60.40 SQ. METERS.								
1410007399	1. Digambar Vasantkar Kshirsagar 2. Reshna Digambar Kshirsagar	Rs. 9,45,325.44/- (Yet Not Received) as on 06-February-2025	Symbolic Possession on 21-September-2024	04/March/2025 11.00 AM to 03.00 PM	Rs. 8,64,000/-Rupees Eight Lakh Sixty Four Thousand Only	Rs. 86,400/-Rupees Eighty Six Thousand Four Hundred Only	27-March-2025 11.00 AM to 12.00 PM	26-March-2025 10.00 AM to 05.00 PM
<b>2. Description of Mortgaged Properties :</b> ALL THAT PART AND PARCEL OF THE PROPERTY BEING TUKADI AND DISTRICT PUNE, SUB-JUNIT AND TALUKA HAVELI, PIMPRI CHINCHWAD MUNICIPAL CORPORATION WITHIN THE BOUNDARIES OF HON. AUTHORITY OF SECOND REGISTRAR SAHEB HAVELI UNDER ITS AUTHORITY AREA, VILLAGE MAJUJE SANGAVI IN THAT SURVEY NO.1/2/6 IN THAT FLAT NO.3 ITS AREA 240 SQ.FEET IN THAT ROOM, BATHROOM WITH NO RESERVATION. BOUNDED BY: EAST: PROPERTY OF SHRI PRAKASH SIDMAL SOUTH: 30 FEET ROAD / PROPERTY OF PLOT NO.2 WEST: PROPERTY OF MR. TANKE / REMAINING PROPERTY OF THIS THIS SURVEY NUMBER NORTH: REMAINING PROPERTY FROM THE SAME SURVEY NUMBER.								
14100096099	1. Uttamkumar Ramshiromani Prajapati, 2. Pramildade Uttamkumar Prajapati	Rs. 6,68,681.47/- (Yet Not Received) as on 06-February-2025	Symbolic Possession on 21-September-2024	04/March/2025 11.00 AM to 03.00 PM	Rs. 8,63,000/-Rupees Eight Lakh Sixty Three Thousand Only	Rs. 86,300/-Rupees Eighty Six Thousand Three Hundred Only	27-March-2025 12.00 PM to 01.00 PM	26-March-2025 10.00 AM to 05.00 PM
<b>3. Description of Mortgaged Properties :</b> ALL THAT PART AND PARCEL OF THE PROPERTY BEING TUKADI-PUNE, SUB-DIVISION TALUKA KHED, ME SUB REGISTRAR SAHEB, WITHIN THE LIMITS OF KHED PUNE AND ZILLA PARISHAD PUNE TALUKA PANCHAYAT SAMITI, WITHIN THE LIMITS OF KHED GRAMPANCHAYAT MAJUJE WITHIN THE LIMITS OF MEDANKAR WADI AND LAND BOUNDARIES OF LAND REVENUE NEW GUT NO.132, OLD GUT NO.1757, 4TH FLOOR, FLAT NO.402, TOTAL AREA 65.50 SQUARE FEET MEANS 60.40 SQ. METERS.								
14100077521	1. Chandraprakash Goyal Alias Chandraprakash Bhumagar 2. Sharda Chandraprakash Goyal Alias Sharda, 3. Manoj Anguli Tambe (Guarantor)	Rs. 12,78,273.49/- (Yet Not Received) as on 06-February-2025	Symbolic Possession on 09-October-2024	04/March/2025 11.00 AM to 03.00 PM	Rs. 11,51,000/-Rupees Eleven Lakh Fifty One Thousand Only	Rs. 1,15,100/-Rupees One Lakh Fifteen Thousand One Hundred Only	27-March-2025 12.00 PM to 01.00 PM	26-March-2025 10.00 AM to 05.00 PM
<b>4. Description of Mortgaged Properties :</b> ALL THAT PART AND PARCEL OF THE PROPERTY BEING TUKDE PUNE POT TUKDE TA HAVELI AND PIMPRI CHINCHWAD WITHIN THE LIMIT OF MUNICIPAL CORPORATION VILLAGE MAJUJE PIMPLE GURAY SURVEY NO.10, HISSA NO.1 PAKI PLOT NO.34 AYASI TOTAL AREA 00 IS 1.768 AREAS 1767 SQ FT BOUNDED BY: EAST: PLOT NO.35 SOUTHC: COMMON COLONY ROAD WEST: PLOT NO.33 NORTH: HOUSE OF SHRIHADHAR APPENDIX-B ALL THAT PART AND PARCEL OF THE PROPERTY BEING BUILT ON LAND DESCRIBED IN APPENDIX A, IN THE BUILDING KNOWN AS SHREE SWAMI SAMARTH HEIGHTS, 2ND FLOOR, FLAT NO. 201, ADM. 420 SQ. FT. I.E. 39 SQ. MTRS. BUILT UP AREA INCLUDING TWO WHEELER PARKING, TERRACE AND COMBINE STAIRCASE RIGHTS AND OTHER FACILITIES IN THE BUILDING.								

**TERMS & CONDITIONS :** 1) The E-auction Sale is strictly subject to the terms and conditions mentioned hereunder as per extant guidelines under SARFAESI Act, 2002 & also the terms and condition mentioned in the bid/offered tender document to be submitted by the interested bidder(s). 2) The sale will be held as "as is where is", "as is what is", and "whatsoever there is" and "without recourse basis". 3) The interested bidders shall submit the Offer / Bid in the prescribed Bid/offer/tender form that is available on e-auction portal: <https://sarfaesi.auctiontiger.net/EPROC/> and must be accompanied by Earnest Money Deposit (EMD) by way of Demand Draft in favor of "Muthoot Housing Finance Company Limited". Along with bid/offer documents, the interested bidder are required to submit KYC documents i.e. copy of PAN card bidder's identity proof and the address proof such as copy of the Passport, Election Commission Card, Ration Card, Driving license etc. 4) To the best of knowledge and information of the Authorised Officer of Muthoot Housing Finance Company Limited, there are no encumbrances/claims except as disclosed as per the records available with respect of the property(ies). MHFC however shall not be responsible for any outstanding statutory dues/ encumbrances/ third party claims/rights/ dues (Municipal Taxes, Maintenance / Society Charges, Electricity and water taxes or any other dues including Stamp Duty, GST, Registration Charges, Transfer Charges and any other expenses and charges in respect of the registration of the Sale Certificate in respect of the said properties shall be paid by the successful bidder/purchaser. The interested bidders should make their own independent inquiries regarding encumbrances, title of property and to inspect and satisfy themselves. 5) The successful bidder/purchaser shall have to pay 25% of the final bid amount (after adjusting 10% of the E.M.D. already paid) not later than the next working days after the acceptance of the bid by the Authorised Officer. 6) The balance 75% of the Sale price shall have to be paid on or before 15 days of confirmation of the sale to the successful Purchaser by the Authorised Officer or such extended period as agreed upon in writing by and solely at the discretion of the Authorised Officer. In case of default in payment by the successful bidder, the amount already deposited shall be liable to be forfeited and property shall be put to re-auction and the defaulting borrower shall have no claim in respect of the property and amount. 7) The interested bidder who have deposited the EMD and require any assistance in login to the e-auction portal, submitting bid, training on e-bidding process etc. may contact during office hours on working days to our service provider **M/s e-Procurement Technologies Limited - (Auction Tiger), Help Line No: 9173528727 & 6351896643, Mr. Maulik Shrimali, E-mail ID: maulik.shrimali@auctiontiger.net** and for any property related query may contact the Authorised Officer as mentioned above. 8) The Authorised Officer reserves the right to reject any/all bids without assigning any reason. All the bids received from the prospective bidders shall be returned to them without any liability / claim against MHFC. 9) The borrower's attention is invited to the provisions of sub section 8 of section 13, of the SARFAESI Act, in respect of the time available, to redeem the secured asset. 10) Public in general and borrower(s)/ mortgagor(s) in particular please take notice that if in case auction scheduled herein fails for any reason whatsoever then secured creditor may enforce security by way of sale through private treaty. 11) For detailed terms and conditions of sale, please refer our website <https://muthoohousing.com> and web portal of M/s e-Procurement Technologies Limited - (Auction Tiger) <https://sarfaesi.auctiontiger.net/EPROC/>

The borrower(s)/guarantor(s)/mortgagor(s) are hereby given STATUTORY 30 DAYS NOTICE UNDER RULE 8 & 9 of the Security Interest (Enforcement) Rules of SARFAESI ACT

Place : Maharashtra, Date : 21-February-2025

Sd/- Authorised Officer - For Muthoot Housing Finance Company Limited

**यूनियन बँक Union Bank of India**  
Pune Somwarpath - Ground floor, Kapoor Heights, Mahi Maharaja Road, Somwarpath, Pune - 411011  
Email Address: [ubin0578789@unionbankofindia.bank](mailto:ubin0578789@unionbankofindia.bank)

**[Rule-8(1)] POSSESSION NOTICE (For immovable property)**

Whereas The undersigned being the authorised officer of Union Bank of India, Somwarpath Branch, under the Securitisation and Reconstruction of Financial Assets and Enforcement Security Interest (Second) Act, 2002 (Act No. 54 of 2002) and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 26/11/2024 calling upon the borrower **Mrs. Rohini Milind Badgujar & Mr. Milind Madhukar Badgujar** to repay the amount mentioned in the notice being **Rs. 11,30,853.76/- (Rupees Eleven Lakhs Thirty Thousand Eight Hundred Fifty Three and Seventy Six Paise only)** within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with rule 8 of the said rules on this **17th day of the February 2025**.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Union Bank Of India for an amount **Rs. 11,30,853.76/- (Rupees Eleven Lakhs Thirty Thousand Eight Hundred Fifty Three and Seventy Six Paise only)** and interest thereon.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available to the borrower to redeem the secured assets.

**Description of Property**  
Flat No. 102 Adm. 390 Sq. Ft. i.e; 36.24 Sq.mtrs. Carpet Area On The First Floor In Mayureshwar A Wing, In The Scheme Known Akshay Vihar, Situated At S. No. 102, Hissa No. 3/1, Land Adm. 50 Are Out Of 1 H, At Village Shivne ,Pune

**East :-** Sr. No. 14 & NDA Road- **South :-** By Property of Vaishali Dangat  
**West :-** By Canal **North :-** By Canal

Date : 17-02-2025  
Place: PUNE

Authorised Officer  
UNION BANK OF INDIA

**FORM G INVITATION FOR EXPRESSION OF INTEREST FOR XRBIA NORTH HINJEWADI DEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE AND CONSTRUCTION ACTIVITIES HAVING ASSET AT PARANDWADI, ROAD, HINJEWADI, BEBADOHAL, MAHARASHTRA 410506**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS	Details
1.	Name of the corporate debtor	XRBIA North Hinjewadi Developers Private Limited
2.	Address of the registered office	CIN No. U45209PN2006PTC128984 Mantri House, 1st Floor, 92/9, F.C. Road, Pune, Maharashtra, India, 411004
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Parandwadi, Road, Hinjewadi, Bebadohal, Maharashtra 410506
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Unsold inventory of residential flats at Project Xrbia River Front.
7.	Number of employees/ workmen	0
8.	Further details including latest available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by writing an email to the RP at: <a href="mailto:xrbianorth.ibcd@gmail.com">xrbianorth.ibcd@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by writing an email to: <a href="mailto:xrbianorth.ibcd@gmail.com">xrbianorth.ibcd@gmail.com</a>
10.	Last date for receipt of expression of interest	14th March, 2025
11.	Date of issue of provisional list of prospective resolution applicants	24th March, 2025
12.	Last date for submission of objections to provisional list	29th March, 2025
13.	Date of issue of final list of prospective resolution applicants	3rd April, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution applicants to prospective resolution applicants	08th April, 2025
15.	Last date for submission of resolution plans	08th May, 2025
16.	Process email id to submit Expression of Interest	<a href="mailto:xrbianorth.ibcd@gmail.com">xrbianorth.ibcd@gmail.com</a>

Date: 22nd February, 2025  
Place: Mumbai

Sd/- Sanjay Jeswani (Resolution Professional)  
XRBIA North Hinjewadi Developers Private Limited,  
Reg. No: IBBI/PA-001/PP-P-02891/2024-2025/14432,  
Email: [xrbianorth.ibcd@gmail.com](mailto:xrbianorth.ibcd@gmail.com)  
Address: Level 15, Dev Corpora, Eastern Express Hwy, Thane West, Mumbai, Maharashtra 400601  
AFA Validity: 30th June, 2025.

**यूनियन बँक Union Bank of India**  
Branch : Suyog Plaza, 1<sup>st</sup> Floor, 1278, Jangali Maharaj Road, Pune-411 004, Email : [ubin0578789@unionbankofindia.bank](mailto:ubin0578789@unionbankofindia.bank), Mob : 8169178780

**Asset Recovery Branch**

**Mega E-auction For Sale of Movable / Immovable Properties**

**E-Auction of 30 days Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rule, 2002**

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described immovable properties mortgaged / charged to the Secured Creditor, the symbolic / physical possession of which has been taken by the Authorized Officer of Union Bank of India (secured creditor), will be sold on "As is where is", "As is what is" and "Whatsoever there is" on the date mentioned below, for recovery of dues as mentioned hereunder to Union Bank of India from the below mentioned Borrower (s) & Guarantor (s). The Reserve Price and the Earnest Money Deposit are also mentioned hereunder:

Sr. No.	Name of the Branch and Borrowers / Guarantors and Type of Possession	Amount Due	Description of the Properties	Reserve Price	Earnest Money Deposit	Min. Bid Increment By which the Bid is to be increased
1	<b>ARB - PUNE (7350381681) M/s. Shree Gurudatta Wholesale Textile Market Partners/ Guarantors: Mrs. Vaishali Shivaji Dalvi, Mr. Advth Dilip Nimbalkar, Mr. Shivaji Babu Dalvi, Mr. Santosh Ramchandra Khatavkar (Symbolic Possession)</b>	Rs. 49,55,849.90 /- (Rupees Forty-Nine Lakh Fifty-Five Thousand Eight Hundred Forty-Nine and Ninety Paise Only) as per Demand Notice Dated 15.01.2024 and further interest, cost and expenses thereafter.	All that piece and parcel of Survey No. 201, Hissa No. 16C/1 admeasuring area 102.23 Sq. Mtrs i.e. 1100 Sq. Ft. situated at Village Hadapsar (Sadesatara Nali), Taluka Haveli, District Pune and within the limits of Panchayat Samiti Haveli, District Parishad Pune and Sub Registrar Haveli No.3, Along with common facilities and Having Boundaries as under: On or Towards East: Property of Tupe, On or Towards South: Property of Mr. Sagar Dattaraj Modak, On or Towards West: Property of Mr. Bhujbal, On or Towards North: Property of Amanora Township	Rs. 1,06,00,000/- (Rupees One Crore Six Lakhs Only)	10% of the Reserve Price	Rs. 1,00,000/-
2	<b>ARB - PUNE (7498474301) Mr Vinod Dagadu Chaudhari (Symbolic possession)</b>	Rs. 29,51,480.96/- (Rupees Twenty-Nine Lakhs Fifty-One Thousand Four Hundred Eighty and Ninety-Six Paise only) as per demand notice dated 02-11-2023 + Interest and Expenses thereon after	Flat No 301,3rd Floor, admeasuring about 102.47 Sq mtrs i.e. 1103.70 Sq ft built up area on the Third Floor along with covered parking no 6 in building known as Ashok Building as per plan A-Wing) in the housing complex known as " Kubera Sankul Co-operative Housing Society Limited, S No.224,Hissa No.2/1/2/2 and S No.226 A, Hissa No.1/2 to 1			

# नवाकाळ शब्दकोडे- ११७२

## आडवे शब्द -

२. संतमंडळी ४. भ्रष्ट व्यक्तीचे खाद्य ६. सूचनेची पाटी ८. निःश्वास ११. द्रोणाचार्याचा मुलगा १२. प्रत्येक घटक अभ्यासासाठी वेगळा करणे १४. फायदेशीर १६. बुद्धी १७. योगायोग, देवाची इच्छा १९. वैपुल्य, विपुलता २१. रुची, स्वारस्य २२. सकलता २४. आचारी २५. भेग २६. प्रतिकूल शेर २८. शासकीय अधिकारी ३०. वाया, व्यर्थ ३१. सोबत ३३. बाण ३४. वाटणी, विभाजन ३५. पाठीचा कणा ३७. यातून रोप अंकुरते ३९. पीडा ४०. अनिश्चिता, शंका ४१. तुळईला आधार देणारा खांब ४२. त्यजन ४४. परीट ४७. अभिमान बाळगणारा ४८. कल्याण ५०. रास ५१. कवितेचा एक अलंकार ५२. अभिमानी ५४. अन्य ठिकाणी ५५. लगामाची दोरी ५६. गुहेगाराला मागितलेला खुलासा ५७. मर्यादा ५८. शुभेच्छा ६०. त्रास, पीडा ६२. राजवट, कारकीर्द ६३. पावलांचा आवाज ६५. बाजू, कैवार ६९. मधुर ७०. मुलाची/मुलीची मुलगी ७१. सार्वत्रिक सुट्टीचा वार ७२. भिस्त ७४. प्रामाणिक ७५. मृच्छकटिक नाटकातील नायिका ७८. आटा ७९. सागरजलापासून मिठ बनवण्याची जागा ८०. वेळू, बांबू ८१. व्यवस्थित ८२. निर्मिती, मांडणी ८४. देवालय ८६. नित्य ८८. नीट ऐकू येण्यासाठी केलेली कानांची हालचाल ९२. मनन ९४. घोटाळा, अफरातफर ९६. जनक ९७. कुण्याची सखी ९९. श्रीकृष्ण १०२. मार्ग १०३. आरोळी १०४. शंभरचा समूह १०५. व्यभिचार १०६. लाल रंगाचा गोड कंद

## उभे शब्द -

१. खात्री, निश्चिती २. समाजाचे ३. साटा ४. लताप्रहार ५. फेरी, घेरी ६. कोकणातले काटेरी फळ ७. नृत्य, चित्र वगैरे पारंपरिक चोसट कौशल्ये ८. खिन्न ९. मलई १०. उघडपणे, देखत ११. पिवळ्या फुलांचा वृक्ष, बहावा १२. चौकशी १३. ओळ, रांग १५. विश्वास, खात्री १८. दृष्ट लागू नये म्हणून बाळाच्या गळ्यात बांधलेला मणी २०. मोठे रंगीत दाणे असलेले कडधान्य २२. सगळे, सर्वजन २३. पत्त्यांचा एक घरगुती खेळ २७. कुल्याचा उंची प्रकार २८. स्त्री, प्रिया २९. युद्ध ३२. चालताना मध्येच थांबणे ३४. लग्न झालेली व्यक्ती ३६. पार्वती ३८. पैठणीतले मौल्यवान धागे ४१. वालुकामय प्रदेश ४३. प्रयाण ४५. जिम्मेदारी,

१	२	३	४	५	६	७	८	९	१०
११			१२		१३	१४	१५		
१६		१७	१८		१९	२०	२१		
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२६	२७		२८		२९	३०	३१	३२	
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	४०			४१		४२	४३	४४	४५
४७		४८	४९	५०		५१		५२	५३
		५४			५५		५६		५७
५८	५९			६०	६१		६२		
		६३		६४		६५	६६		६७
६८		६९		७०		७१		७२	७३
७४		७५	७६	७७		७८		७९	
	८०			८१		८२	८३		८४
८६	८७		८८	८९	९०		९१		९२
		९३			९४	९५	९६		९७
९९		१००		१०१	१०२		१०३		१०४
			१०५			१०६			

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## नवाकाळ कोडे क्रमांक ११७२चे उत्तर

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# गाझाचा ताबा घेऊन स्थलांतर ट्रम्पच्या योजनेला अरबांचा विरोध

पान १ वरून पण गाझाच्या पुनर्बांधणीसाठी इजिप्तने जी योजना प्रस्तावित केली आहे तिच्यावर अरब देश चर्चा करणार आहेत. जॉर्डनचे राजे अब्दुल्ला दुसरे यांनी अमेरिकेचे तत्कालीन अध्यक्ष डॉनाल्ड ट्रम्प यांच्याशी झालेल्या बैठकीत

या योजनेची कल्पना त्यांना दिली आहे. इजिप्तने तयार केलेल्या योजनेत तीन तांत्रिक टप्प्यांचा समावेश असून, त्याची अंमलबजावणी तीन ते पाच वर्षांच्या कालावधीत करण्यात येणार आहे. माजी राजनैतिक अधिकारी मोहम्मद हेगाझी यांनी सांगितल्याप्रमाणे, पहिला सहा महिन्यांचा 'प्रारंभिक पुनर्बांधणी टप्पा' असेल. यात दिगारे हटविणे आणि तात्पुरत्या सुरक्षित क्षेत्र तयार करणे यांचा समावेश असेल. दुसऱ्या टप्प्यात पायाभूत सोयींच्या पुनर्बांधणीवर भर दिला जाईल, त्यासाठी आंतरराष्ट्रीय परिषद आयोजित करण्याची गरज असेल. शेवटच्या टप्प्यात शहरी नियोजन, गृहबांधणी, तसेच शैक्षणिक आणि आरोग्य सेवा पुरवठ्यावर भर दिला जाईल. संयुक्त राष्ट्रांच्या अंदाजानुसार, या पुनर्बांधणीसाठी सुमारे ५३ अब्ज डॉलरचा खर्च अपेक्षित आहे. यात पहिल्या तीन वर्षांत २० अब्ज डॉलरची आवश्यकता असेल. अंतिम टप्प्याद्वारे या समस्येच्या द्रिष्टी उपायाच्या दिशेने राजकीय मार्ग तयार करण्याचे आणि दीर्घकालीन शांतता प्रस्थापित करण्याचेही उद्दिष्ट आहे. ही योजना यशस्वी करण्यासाठी अरब देशांमध्ये एकी आवश्यक आहे. शिवाय ही योजना राबवण्यासाठी मोठा खर्च येणार असून, हा निधी कुठून आणायचा, हादेखील प्रश्न आहे.

# दहावीचा मराठी भाषेचा पेपर फुटला! पहिल्याच दिवशी कॉपीमुक्तीचा फड्डा

पान १ वरून फुटली. काही पालकांनी हॉलमध्ये बसण्याचाही प्रयत्न केला. पण वेळीच पोलिसांना बोलावण्यात आले. त्यांनी हा जमाव पांगवला. या घटनेची शिक्षण विभागाकडून चौकशी करण्यात येत आहे. दुसरीकडे शिक्षण मंडळाने या घटनेची गंभीर दखल घेतली. विभागीय शिक्षण मंडळाच्या सचिव डॉक्टर वैशाली जामदार यांनी सांगितले की, परीक्षा केंद्रावर प्रश्नपत्रिका व्हायरल झाल्याची माहिती मिळाली आहे. या प्रकरणी संबंधित शिक्षणाधिकारी, गटशिक्षणाधिकारी व केंद्र संचालकांकडून तत्काळ अहवाल मागवण्यात आला आहे. त्यानंतर तहसीलदार, नायब तहसीलदार व गटशिक्षणाधिकारी तिथे गेले. या प्रकरणी दोषी असतील त्यांच्यावर विभागीय शिक्षण मंडळाच्या नियमानुसार बडतर्फ करणे, फौजदारी गुन्हा दाखल करणे, मंडळ मान्यता रद्द करणे आदी योग्य ती कारवाई केली जाईल. दहावी आणि बारावीच्या परीक्षा कॉपीमुक्त, भयमुक्त आणि निकोप वातावरणात घेण्यासाठी राज्यात कॉपीमुक्त अभियान राबविण्यात येत आहे. यासाठी परीक्षा केंद्रावरील पथकाने आवश्यक ती खबरदारी घ्यावी. ज्या परीक्षा केंद्रावर कॉपीचे प्रकार आढळतील तिथे कॉपी करणारा विद्यार्थी, त्याचे पालक, परिवेक्षक आणि केंद्र प्रमुख यांना जबाबदार धरण्यात येईल. परीक्षा कालावधीत परीक्षा केंद्राच्या १०० मीटर परिसरात कुणालाही प्रवेश दिला जाणार नाही. परीक्षा केंद्राच्या परिसरातील झेरॉक्स दुकाने परीक्षा कालावधीत बंद राहतील. परीक्षा केंद्रावर कुणाचा हस्तक्षेप आढळल्यास त्वरीत नियंत्रण कक्षास माहिती द्यावी, अशा अनेक सूचना देण्यात आल्या आहेत. मुख्यमंत्री देवेंद्र फडणवीस यांनीही परीक्षा कॉपीमुक्त वातावरणात पार पाडणे ही जिल्हाधिकारी, पोलीस अधीक्षक व मुख्य कार्यकारी अधिकारी यांची संयुक्त जबाबदारी असेल, ज्या केंद्रावर कॉपीचे प्रकार उघडकीस येतील त्या केंद्राची मान्यता रद्द करा. जे शिक्षक आणि कर्मचारी कॉपीसाठी मद्य करतील त्यांना थेट बडतर्फ करा, असे स्पष्ट आदेश दिले आहेत. मात्र, तरीही कॉपीचे प्रकार काही परीक्षा केंद्रावर उघडकीस आल्याने शिक्षण विभाग काय कारवाई करणार, असा प्रश्न विचारला जात आहे.

कालावधीत बंद राहतील. परीक्षा केंद्रावर कुणाचा हस्तक्षेप आढळल्यास त्वरीत नियंत्रण कक्षास माहिती द्यावी, अशा अनेक सूचना देण्यात आल्या आहेत. मुख्यमंत्री देवेंद्र फडणवीस यांनीही परीक्षा कॉपीमुक्त वातावरणात पार पाडणे ही जिल्हाधिकारी, पोलीस अधीक्षक व मुख्य कार्यकारी अधिकारी यांची संयुक्त जबाबदारी असेल, ज्या केंद्रावर कॉपीचे प्रकार उघडकीस येतील त्या केंद्राची मान्यता रद्द करा. जे शिक्षक आणि कर्मचारी कॉपीसाठी मद्य करतील त्यांना थेट बडतर्फ करा, असे स्पष्ट आदेश दिले आहेत. मात्र, तरीही कॉपीचे प्रकार काही परीक्षा केंद्रावर उघडकीस आल्याने शिक्षण विभाग काय कारवाई करणार, असा प्रश्न विचारला जात आहे.

**आजचे राशी भविष्य**  
शनिवार दि. २२ फेब्रुवारी २०२५ ज्योतिषपंडीत अर्चना तारू

<b>मेघ</b>		नोकरीसाठी अधिक परिश्रम घ्यावे लागतील. आरोग्याच्या तक्रारीकडे दुर्लक्ष करू नका. संततीबाबत सुवार्ता कानी पडतील.
<b>वृषभ</b>		तुम्ही योजलेल्या महत्त्वपूर्ण योजना सफल होण्यासाठी योग्य वेळ आहे मात्र स्वतःच्या बोलण्यावर नियंत्रण हवे. मित्रमंडळीच्या संगतीत वाहवत जाऊ नका.
<b>मिथुन</b>		आर्थिक लाभाचे प्रमाण चांगले राहील. पोटाच्या तक्रारीकडे दुर्लक्ष करू नका. कामानिमित्त दूरचा प्रवास करावा लागेल.
<b>कर्क</b>		मनाविरुद्ध काही घटना घडतील. रागावर नियंत्रण ठेवणे आवश्यक राहील. भावंडांच्या आरोग्याची चिंता वाटेले.
<b>सिंह</b>		व्यवसायामध्ये जोडीदाराच्या मर्जीप्रमाणे वागावे लागेल. काहीना आरोग्याच्या तक्रारी जाणवतील. विवाहासाठी अनुकूल काळ.
<b>कन्या</b>		नवनवीन योजना अंमलात आणण्यासाठी प्रयत्नशील राहाल. नोकरीमध्ये वरिष्ठांची मर्जी राखण्यात यश येईल. जोडीदाराशी गैरसमज होणार नाही याची काळजी घ्या.
<b>तूळ</b>		तुमच्या बोलण्याचा मान राखला जाईल. विवाहोत्सुक मंडळीचे विवाह जमण्यास अनुकूल काळ. नोकरीमध्ये स्वतःचे कौशल्य सिद्ध करा.
<b>वृश्चिक</b>		आर्थिक लाभाचे प्रमाण चांगले राहील. वडिलोपार्जित व्यवसायामध्ये नवीन बदल चालला ठरेल. प्रिय व्यक्तीच्या गाठीभेटी होतील. स्वतःचे कौशल्य वापरून कार्यक्षेत्रामध्ये नावलौकिक प्राप्त करा. नोकरीमध्ये नवीन संधी उपलब्ध होतील. दूरच्या प्रवासाच्या योजना आखा.
<b>धनु</b>		भागाची साथ मिळणार आहे. आर्थिक लाभाचे प्रमाण चांगले राहील. संततीची चिंता मिटेले. कार्यक्षेत्रामध्ये नवीन ओळखीचा फायदा होईल. व्यवसायानिमित्त प्रवास घडू शकतो. सरकारी क्षेत्रात काम करणाऱ्यांसाठी शुभ दिवस.
<b>मकर</b>		पर्यटनक्षेत्रात काम करणाऱ्यांसाठी शुभ दिवस. प्रेमीमंडळीसाठी विवाहाची बोलणी सुरू होतील. नोकरीमध्ये अधिक परिश्रम घ्यावे लागतील.

# 'न्यू इंडिया' घोटाळ्याची माहिती देणाऱ्या कर्मचाऱ्याचा पोलिसांकडून शोध सुरू

पान १ वरून न्यू इंडिया सहकारी बँकेच्या प्रभादेवी आणि गोगेगाव शाखांचे ताळेबंद तपासले असता बँकेची शिल्लक १३५ कोटी रुपये दाखविण्यात आली होती. मात्र प्रत्यक्षात ही शिल्लक रक्कम ११२ कोटी रुपये असल्याने हा घोटाळा उघड झाला. याचा छडा लावण्यासाठी आर्थिक गुन्हे शाखेने बँकेच्या आर्थिक सल्लागार कंपनीसोबत काम करणारे चार्टर्ड अकाउंटंट अभिजित देशमुख यांची कमून चौकशी केली आहे. बँकेचे सन २०१९-२० चे लेखापरीक्षण करण्यात देशमुख यांचा सहभाग होता.

# कोणाचे तरी सरकार निवडून आणण्यासाठी बायडन प्रशासनाने भारताला निधी दिला

पान १ वरून कोणाचे तरी सरकार निवडून आणण्यासाठी बायडन प्रशासनाने भारताला निधी दिला. मोदींच्या नेतृत्वाखालील एनडीएचे सरकार उलथवून टाकण्यासाठी काँग्रेसचे अमेरिकेने दिलेला पैसा वापरला, असा आरोप भाजपाने केला. तर भाजपाचा आरोप हास्यास्पद असल्याची टीका करत या व्यवहाराची श्रेयपत्रिका काढावी, असे आव्हान काँग्रेसने बाजपाला दिले.

# पालिका निवडणुकीची तयारी राज ठाकरे मैदानात उतरले

पान १ वरून रुग्णालयांवर ताण पडतो. दुसऱ्या राज्यातील रुग्णांसाठी शुल्क लावता येईल का? ते रुग्ण ज्या राज्यातून येतात तेथील पालिका मुंबई महापालिकेला कोणतेही आर्थिक सहाय्य देत नाही. त्यामुळे सर्व भार आपल्यावर पडतो आहे. त्यांच्याकडून काही शुल्क वसूल केले तर हा भार कमी होईल. पीओपी गणेश मूर्तिसंदर्भातील न्यायालयाच्या निर्णयावर ते म्हणाले की, मूर्तिकारांनी यावर विचार करणे आवश्यक आहे. त्यांना सरकारचे म्हणणे माहीत आहे. मूर्तिकार दरवर्षी तोच प्रश्न कसा उपस्थित करू शकतात?

# राजकारणी गुन्हेगार संबंधावरील वोहरा समितीचा अहवाल हरवला

पान १ वरून- अनेक गुन्हेगार हे राजकारण्यांच्या पैशांचा वापर करतात. त्याचा वापर करून ते निवडून येतात. देशात अनेक ठिकाणी गुंडांच्या टोळ्या निर्माण झाल्या असून ते अधिकारी, राजकारणी, पोलीस यांच्या मदतीने एक समांतर यंत्रणा चालवत असतात. राजकारण्यांबरोबर एकत्र येऊन धनशक्तीच्या जोरावर ते प्रशासनावरही आपली पकड मजबूत करतात. वोहरा समितीच्या

# मराठीला अभिजात भाषेचा दर्जा देणे सौभाग्याची गोष्ट

पान १ वरून- परंपरेबरोबर जोडण्याचे भाग्य मिळाले. मराठी भाषा आणि संस्कृतीबाबत असलेल्या माझ्या प्रेमाविषयी तुम्ही जाणता. मी मराठी भाषेतील अनेक शब्द शिकण्याचा प्रयत्न करत असतो. महाराष्ट्राच्या भूमीवरील एका महापुरुषाने राष्ट्रीय स्वयंसेवक संघाची स्थापना केली होती. संघ गेल्या १०० वर्षांपासून काम करतो आहे. संघामुळे माझ्यासारख्या लाखो लोकांना देशासाठी जीवन समर्पित करण्याची प्रेरणा मिळाली आहे. काही महिन्यांपूर्वी मराठी भाषेला अभिजात भाषेचा दर्जा देण्यात आला. जगभरात १२ कोटीपेक्षा अधिक मराठी भाषा बोलणारे लोक आहेत. मराठी भाषिक याची अनेक दशांपासून वाट पाहत होते. त्यामुळे मी हा निर्णय घेतला. याचा मला अभिमान वाटत आहे. भाषा समाजात जन्म घेतात. पण भाषा समाजाच्या निर्मितीतही महत्त्वपूर्ण भूमिका निभावतात. या उद्दाटा सोडवण्यात शरद पवार आणि महाराष्ट्राचे मुख्यमंत्री देवेंद्र फडणवीस यांचीही भाषणे झाली, तर संमेलनाच्या अध्यक्षता तारा भवाळकर यांचे भाषण परंपरा मोडून या दोन्ही नेत्यांच्या आधी झाले.

**जाहिर सूचना**  
मी गंगाधर नंदकिशोर पुजारी राहणार 14/496, ओम श्री गणेश कृपा सीएएसएल, वाडिया इस्टेट, बैल बाजार, कुर्ला पश्चिम, मुंबई - 400070. माझे वरील राहत्या घरातील मूळ दस्तावेज 1) KRLS- 8468/2017 Dt: 13/07/2017 पूजा दामोदर परब आणि लक्ष्मी लक्ष्मण कदम, 2) KRLS-1013/2020-28/01/2020, लक्ष्मी लक्ष्मण कदम आणि पूजा दामोदर परब, बक्षीस पात्र, 3) 7741/1961 Dt: 22/11/1961 तेजमल पेसूमल छबलानी आणि सगुनीबाई होतलाल ठाकूर, 4) S-1728 Dt: 10/05/1984 सुनीता गुलाब जेठानी आणि प्रेमप्रकाश मंगलदास मेहता, 5) SBBJ-18/1988 Dt: 04/01/1988 प्रेमप्रकाश मंगलदास मेहता आणि राजेंद्र कर्मचंद धीमन, 6) B-2088/1994 Dt: 15/04/1994 राजेंद्र कर्मचंद धीमन आणि राजेश्री विलास कुलकर्णी, विलास कुलकर्णी विक्री करारनामा महाळ झालेले आहे. तरी जर कोणास सापडले असतील तर कृपा करून खाली दिलेला भ्रमण धनी क्रमांक - 9022519119 वर संपर्क साधावा.....

**PUBLIC NOTICE**  
TO WHOMSOEVER IT MAY CONCERN  
This Is to inform the General Public that following share certificate of GARWARE HI TECH FILMS LTD.  
Office at Naigaon, Post Waluj, Aurangabad, Maharashtra - 431133. registered in the name of the following shareholder/s have been lost by them.

SR. NO.	NAME OF THE SHAREHOLDER/S	FOLIO NO.	CER. NO./S	DISTINCTIVE NO./S	NO. OF SHARES
1	PRABHAKAR CHACHAD/ PRAMODINI P CHACHAD	00C03354	222799	8161676 TO 8161725	50
2	PRABHAKAR CHACHAD/ PRAMODINI P CHACHAD	00C03354	2227800	8161726 TO 8161775	50
3	PRABHAKAR CHACHAD/ PRAMODINI P CHACHAD	00C03354	222803	11075095 TO 11075144	50
4	PRABHAKAR CHACHAD/ PRAMODINI P CHACHAD	00C03354	222804	11075145 TO 11075169	50

The Public are hereby cautioned against purchasing or dealing in any way with the above referred share certification.  
Any person who has any claim in respect of the said share certificate/s should lodge such claim with the Company or its Registrar and Transfer Agents Link Intime India Private Limited 247 Park, C-101. 1 Floor, L. B. S. Marg, Vikroli (W) Mumbai-400083 Tel: 8108116767 within 15 days of publication of this notice after which no claim will be entertained and the company shall proceed to issue Duplicate Share Certificate/s.

Place: Mumbai  
Date: 21/02/2025  
Sd/-  
Name of Legal Consultant

**फॉर्म जी**  
पर्यटन, रोज, हिलेक्वी, महाराष्ट्र ४१०००६ वेदी मासिका अस्तित्से डिप्लोमेट आणि बांधकाम उपक्रमांमध्ये कार्यरत. **एसएनबीएन नॉर्वे हिमालयी डेव्हलपमेंट प्रायव्हेट लिमिटेड** **कनिष्ठ सारथी अभियानाची आमंत्रण**  
(आरंभिक नवारी आणि फेब्रुवारी मंडळ (कोरिडोर वास्तविकता विकसलेली दृश्य चित्रण) विद्यमान, २०१६ च्या विनियमन ३१९ च्या उप-विनियमन (१) अन्वये)

**संबंधित तपशील**

१. कोरिडोर ब्रॉचफोले नव व पॅन / सीआयएन / एसएनबीएन नॉर्वे हिमालयी डेव्हलपमेंट प्रायव्हेट लिमिटेड (एलएलपी) क.	एसएनबीएन नॉर्वे हिमालयी डेव्हलपमेंट प्रायव्हेट लिमिटेड (एलएलपी) क. : U45200PN2006PTC128984
२. नॉर्वे/सीएन व्हायवला पत्ता	मिर्झा हाऊस, १११ मज्जा, १२२, एफ.सी.रोड, पुणे, महाराष्ट्र, भारत, ४११००६.
३. वेबसाईटचे युआरएल	उपलब्ध नाही
४. बटुसंगठन अथवा संघर्षी असलेल्या जागेचा तपशील	पर्यटन, रोज, हिलेक्वी, वेबकोड, महाराष्ट्र ४१०००६.
५. मुख्य उत्पादन/सेवांची स्थिति बगळता	लागू नाही
६. नव वित्तीय वर्षांमध्ये वित्तीय झालेल्या मुख्य उत्पादन/सेवांचे परिमाण आणि मूल्य	प्रोजेक्ट एसएनबीएन नॉर्वे हिमालयी डेव्हलपमेंट प्रायव्हेट लिमिटेड (एलएलपी) क.
७. कनिष्ठ सारथी/आमंत्रणांची संख्या	०
८. नव उपलब्ध दोन वर्षांची वित्तीय विवरणपत्रे (केएसएसएसएस), धनकीर्ती यादी स्थापित असलेल्या पुढील तपशील उपलब्ध असलेले युआरएल:	आरपी यांना xrbianorth.abc@gmail.com यांचे ईमेल शिष्टाचार पात्र करता येईल.
९. सेवेसाठीचा काल २२ (२)(ए) अन्वये द्याव अर्जादारीची पत्रात उपलब्ध असलेले युआरएल:	आरपी यांना xrbianorth.abc@gmail.com यांचे ईमेल शिष्टाचार पात्र करता येईल.
१०. स्वारस्य अभियंतांची स्थिति/आमंत्रणांचे अंतिम दिनांक:	१५ मार्च, २०२५
११. सेवान्वय द्याव अर्जादारीची तालपत्रे/यादी पारित करणय्याचा दिनांक	२५ मार्च, २०२५
१२. तालपत्रे/यादीवर आलेले तालपत्रे/यादी पारित करणय्याचा दिनांक	०३ एप्रिल, २०२५
१३. सेवान्वय द्याव अर्जादारीची अंतिम यादी पारित करणय्याचा दिनांक	०८ एप्रिल, २०२५
१४. सेवान्वय द्याव अर्जादारीचा माहिती फिडबॅक/विचार, सुचवण्यात येऊन, द्याव येऊन/अंतिम दिनांक पारित करणय्याचा दिनांक	०८ एप्रिल, २०२५
१५. द्याव येऊन/अंतिम दिनांक	०८ एप्रिल, २०२५
१६. ईमेल/आमंत्रणे सादर करणय्याची पत्रिका ईमेल अडवी	xrbianorth.abc@gmail.com

दिनांक: २२ फेब्रुवारी, २०२५  
ठिकाण: मुंबई

संलग्न वेबसाईट (दृश्य चित्रण) राही/एसएनबीएन नॉर्वे हिमालयी डेव्हलपमेंट प्रायव्हेट लिमिटेड (एलएलपी) क. : U45200PN2006PTC128984  
नॉर्वे जी. : IBB/INPA-001/IF-P-02891/2024-2025/14432  
ईमेल : xrbianorth.abc@gmail.com  
पत्ता: लेवेल १५, वेत कॉलेज, फुड इन्डिया स्ट्रिड, दाने पॅकिंग, मुंबई, महाराष्ट्र - ४००००